बाक तथा तार विभाग को अन्तर्राष्ट्रीय विकास संस्था से ऋष

*1098. भी घोंकार ताल बेरवाः न्या संचार मन्त्री यह बताने की कृपा करेंगे कि:

- (क) क्या यह सच है कि डाक तथा तार प्रसार कार्यकमों के लिये अन्तर्राष्ट्रीय विकास संस्था से 51 करोड़ डालर का ऋण लेने के लिये बातचीत पल रही है;
- (खा) क्या बातचीन पूरी हो गई है भीर समभीता हो गया है; भीर
- (ग) यदि हा, तो ऋण की शर्ते क्या हैं घौर किन योजनाघों के लिये इस कुण का प्रयोग किया जायेगा ?

संसद-कार्य तथा संचार विभाग में राज्य मंत्री (श्री इन्द्रकृतार गुजराल) : (क) हालांकि कोई बातचीत नहीं चल रही है फिर भी दर संचार लाइनो के जान के विकास पर रकम लगाने के लिए अन्त-र्राष्ट्रीय विकास सस्था से 5 है करोड़ डालर का ऋण लेने का प्रस्ताव किया गया है; इन पर चन्तर्राष्ट्रीय विकास संस्था के साथ विचार हो रहा है किन्तू यह बातचीत अभी प्रारम्भिक स्थिति में है।

- (ब) जी नही।
- (ग) प्रक्त ही नहीं उठता .

R.M.S. Employees

*1099. Shri Umanath: Shri Satya Narain Singh: Shrl C. K. Chakrapani: Shri K. Anirudhan:

Will the Minister of Communications be pleased to state:

(a) whether a "call attention" day was observed by RMS Workers throughout India on the 24th June, 1967;

(b) if so, the reasons therefor:

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- (c) whether Government received any communication from the All-India RMS Employees Union Class III in this connection:
 - (d) if so, the details thereof; and
 - (e) the steps taken in the matter?

The Minister of State in the Departments of Parliamentary Affairs and Communications (Shri I. K. Gujral): (a) It came to notice from the May, 1967 issue of a Union Journal 'RMS Worker' that the All India RM.S. Employees Union Class III had directed its Branch Unions to submit memoranda to the local Heads on 24th June, 1967 in mass deputations.

- (b) The memoranda were to draw attention to local problems
- (c) to (e). No formal communication from the All India RMS Employees Union Class III has been received. However, all the Local Authorities were advised to look into the union's grievances and ensure prompt rectification in accordance with the existing rules and orders wherever necessary.

Arrest of Canadian Tourists

*1100. Shri K. P. Singh Deo: Shri P. K. Dec: Shri M. C. Majhi: Shri Atam Das: Shri P. Ramamurti: Shri Jyotirmoy Basu: Shri A. K. Gopalan: Shr! Umanath: Shri C. K. Chakrapanl:

Will the Minister of Home Affairs be pleased to state:

- (a) whether it is a fact that two Canadian Tourists were intercepted by the Police near Mahisashan in Cachar District on Assam-East Pakistan Border on the 23rd June, 1967 while attempting to cross over to East Pakistan:
- (b) whether the matter has been investigated; and

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(c) if so, the result thereof?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) Yes, Sir.

(b) and (c). They were interrogated by the local District authorities, but nothing incriminating was found against them. They were later brought to Silchar and made to leave for Calcutta.

Scholarships to Arab Students

*1101. Shrl Kanwar Lal Gupta: Will the Minister of Education be pleased to state:

- (a) whether it is a fact that Government award scholarships to students from Arab countries,
- (b) if so, the number of scholarships awarded and the amount spent on them during 1965-66 and 1966-67;
- (c) whether it is a fact that the conditions for awarding scholarship to foreign students are that they will not take part in the political activities and will give good performance of their studies;
- (d) if so, the action taken against the Arab students who participated in a demonstration in New Delhi at the time of a reception,
- (e) whether it is also a fact that these students failed many times in their examinations; and
- (f) the reasons for not taking any action against them?

The Minister of State in the Ministry of Education (Shrl Bhagwat Jha Asad): (a) Yes, Sir.

(b)		12 m	
Number of scholar- ships awarded to students from Arsb countries during	Expenditure curred during	ın-	

1965-66	1966-67	1965-66	1966-67
		Rs.	Rs.
16	15	70,197	70,031

- (c) The scholars should not take part in political or other objectionable or illegal activities and they are to show satisfactory progress in their studies.
- (d), (e) and (f). If the demonstration referred to in the Question relates to the reception held on the 14th May, 1967, at the residence of Shri Khushwant Singh to celebrate the Independence Day of Israel, the demonstrators included foreign students as well as Indians and it is not yet known whether there were any Government Scholars among them. The police had registered a case on the same day. Information in respect of the Arab scholars, if any, against whom a case has been registered by the Police is awaited.

Return of Mizos

*1102. Shrimati Jyotsna Chanda:
Shri Madhu Limaye:
Shri D. C. Sharma:
Shri Marandi:
Shri Hem Barua:
Shri Shiv Chandra Jha:
Shrimati Tarkeshwari Sinha:

Will the Minister of Home Affairs be pleased to state:

- (a) whether it is a fact that 300 Mizos who went to East Pakistan, have returned to India; and
- (b) if so, the measures taken by Government to stop their hostile activities or to arrest them?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukia): (a) According to the State Government of Assam, there are unconfirmed reports about the return of 200 to 300 Mizo youths from East Pakistan after receiving training.

(b) Security Forces are on the alert to locate and apprehend hostile elements.